

**Central Administrative Tribunal
Principal Bench**

**CP No.402/2016
In
OA No.1039/2014**

New Delhi, this the 21st day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Usha Rani Singh,
Aged about 63 years,
W/o Shri Krishna Mohan Singh,
R/o Presently residing at G-8A,
Gali No.20, Rajapuri, Uttam Nagar,
New Delhi-110059
(Retired as Vice-Principal),
KV No.1, Delhi Cantt.,
New Delhi-110010.

...applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

Shri Santosh Kumar Mal,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

...respondent

(By Advocate : Dr. Puran Chand for Shri S. Rajappa)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for consideration today, learned proxy counsel for respondents placed on record the Memorandum of Compliance dated 21.02.2017 enclosing certain orders including the order dated 16.02.2017 by which

superannuation pension has been sanctioned in respect of the applicant, and submits that they have fully complied with the orders of this Tribunal dated 22.04.2015 in OA No.1039/2014.

2. In the circumstances, the CP is closed. Notices are discharged.

(P.K. Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

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